

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No.14/241-242/NCLT/AHM/2019 With  
IA 737 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2020**

**Name of the Company:**

Jayantilal Govindji Patel & Anr  
V/s  
Surat Health Services Private Ltd & Ors

**Section:**

241-244 of the Companies Act 2013.

**ORDER**

Learned Counsel Ms. Natasha Dhruman Shah appeared for the Petitioner.

Learned Counsel Mr. Kunal P. Vaishnal appeared for the Respondent.

Matter stands adjourned to 07.09.2020

  
**(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 20th day of July, 2020.

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